

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 619
70/241- 242/ND/2022

IN THE MATTER OF:
Ms. Minakshi Barthwal

...APPLICANT

Vs.

M/s. M&H Admission Overseas Pvt. Ltd. and Anr. ...RESPONDENT

Section
U/s 241-242

Order delivered on 14.09.2023
(Virtual Hearing)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant
For the Respondent

:Adv. Mounika Donur
:Adv. Varun Bedi for Respondent
No. 2

ORDER

Due to paucity of time, matter is adjourned to **26.10.2023**.

Sd/-
(Court Officer)